

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**Cont.A 6 of 2019 in CP 17/NCLT/AHM/2016**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2019**

Name of the Company: Bhupendra Patel & Ors.  
V/s  
Hotel Oasis (Surat) Pvt. Ltd. & Ors

Section of the Companies Act : Section 425 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAJNISH SINHA	ADV	Respondent No 1, 2 & 4.	
2.	DHIREN R. DAVE	PCS	Petitioner's Applicant	

**ORDER**

The Parties are represented through their respective Counsel/PCS(s).

Learned Counsel for the Respondent is appeared and requested for some time to file reply/objection.


The Permission is granted.

The Respondent to file objections within **two** weeks by serving an advance copy to the Petitioner.

List the matter on 04.11.2019.

  
[PRASANTA KUMAR MOHANTY]  
MEMBER (TECHNICAL)

Dated this the 10th day of October, 2019.

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER (JUDICIAL)